

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 01st October, 2018
Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 28/2018(CZ)	Aavantika Gas Ltd. Vs UIO, through its Secretary, MoEF & CC & Ors.	Mr. Aniket Abhay Naik, Adv.	
AFTER NOTICE				
2.	Original Application No. 132/2017(CZ) (W.P.No.4277/17)	Prakash Tomar Vs State of MP & Ors.	Mr. Prabhat KumarShukla,Adv. Mr. S.P. Tiwari, Adv. Mr. Pravin Diwedi, Adv. Mr. M.S. Tiwari, Adv. Mr. Akash Telang, Adv.	
3.	Original Application No. 22/2018(CZ)	Chhail Singh Rathore Vs State of Rajasthan & 5 Ors.	Mr. Atul Shrivastava, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 101/2017(CZ)	Shailendra Jain Kanje Vs State of MP & 6 Ors.	Mr. K.P.Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Om ShankarSrivastava, Adv. Mr. Akash Ambedkar, Adv.	
5.	Original Application No. 67/2017(CZ) (M.A.No.364/17)	Yashwardhan Singh Yadav Vs State of MP & Ors.	Mr. Rohit Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
6.	Original Application No. 50/2015(CZ)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, Applicant in person. Mr. DharamveerSharma,Adv. Mr. Mayank Shrivastava,Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Amarpal Singh, Adv. Mr. Pradeep Jain, Adv.	

Note : No Hon'ble Members is posted in this Bench. The Cases listed on 01-10-2018 shall be adjourned to 14-11-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in